

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1040 of 2020

IN THE MATTER OF:

Mohd. Nazim Khan

...Appellant

Versus

Committee of Creditors of

M/s International Trenching Pvt. Ltd. & Ors.

...Respondents

Present: -

For Appellant: Mr. Krishnendu Datta, Sr. Advocate with Mr. Nilotpal Shyam, Advocate.

For Respondent: Mr. Aditya Gauri and Mr. Amar Vivek, Advocates.

Mr. Dhananjaya Sud, Advocate for R-3

Mr. P. Nagesh, Advocate for R-3 (RP)

WITH

Company Appeal (AT) (Insolvency) No. 1110 of 2020

IN THE MATTER OF:

Mohd. Nazim Khan

...Appellant

Versus

HDFC Bank Ltd. & Anr.

...Respondents

Present: -

For Appellant: Mr. Nilotpal Shyam, Advocate.

For Respondent: Mr. Aditya Gauri and Mr. Amar Vivek, Advocates.

Mr. Dhananjaya Sud, Advocate for R-3

Mr. P. Nagesh, Advocate for R-3 (RP).

ORDER
(Virtual Mode)

15.03.2021 Learned Counsel for the Appellant and Respondents are present.

Learned Counsel for the Appellant may file Hard Copy of Rejoinder latest by Monday.

Cont.....

List the Appeal 'For Admission (After Notice)' on **23rd March, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

R. N./ R.R. /